

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 17 of 2024**

Suo Motu registered by Principal Bench as  
Original Application No. 674 of 2023 (PB) based  
on the news report published in The New Indian  
Express, dated 10.10.2023, under the title  
“**Sewage from health complex at Tamil Nadu  
Sirugamani Turns potential health hazard**”

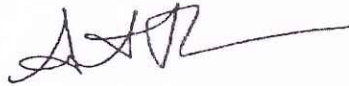
**Vs.**

Tamil Nadu Pollution Control Board,  
Rep. by its Member Secretary,  
No. 76, Anna Salai  
Guindy, Chennai – 600 032.

...Respondents

**INDEX**

<b>S.No</b>	<b>Description</b>	<b>Page No.</b>
1.	<b>ADDITIONAL REPORT IS FILED ON BEHALF OF FIRST RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD</b>	1 - 3
2	<b>Annexure - 1 &amp; 2</b>	4 - <b>6</b>



**Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 17 of 2024**

Suo Motu registered by Principal Bench as  
Original Application No. 674 of 2023 (PB) based  
on the news report published in The New Indian  
Express, dated 10.10.2023, under the title  
**“Sewage from health complex at Tamil Nadu  
Sirugamani Turns potential health hazard”**

Vs.

Tamil Nadu Pollution Control Board,  
Rep. by its Member Secretary,  
No. 76, Anna Salai  
Guindy, Chennai – 600 032.

...Respondents

**ADDITIONAL REPORT IS FILED ON BEHALF OF FIRST  
RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD**

I, K.Nalini, Daughter of Thiru.K.Krishnasamy, Hindu, aged about 59 years  
having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby  
solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Joint Chief Environmental Engineer,  
Tamil Nadu Pollution Control Board, Chennai and I am authorized to  
file this report on behalf of the first respondent and as such I am well  
acquainted with the facts of the case from the available office records.
2. It is respectfully submitted that on 6.3.2024, the Tamil Nadu Pollution  
Control Board has filed its report before the Hon'ble Tribunal, (SZ),  
Chennai and it may be pleased to take as part and parcel of this case.
3. It is respectfully submitted that the Executive Officer, Sirugamani  
Town Panchayat, in its reply letter dated:27.11.2023 stated that an  
estimate of 15.00 lakhs has been prepared for treatment of wastewater  
arising from bathrooms by constructing a treatment system and a  
drainage channel (**Annexure -1**).

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

4. It is respectfully submitted that the inspection was carried out at Sirugamani Town Panchayat health complex on 27.07.2024 and during inspection the following observations were made:-

- a) Sirugamani Town Panchayat is located at Trichy District consisting of 15 numbers of wards.
- b) During the financial year 2014-2015 in the 14<sup>th</sup> ward which covers 301 households, Sirugamani Town Panchayat has constructed this public lavatory in an area of 123 Square meter.
- c) The public lavatory is functioning, it is being used by the public.
- d) The sewage generated from the public lavatory is being disposed into septic tank facility provided in an area of 8meter x 6meter size and there is no overflow from the septic tank. The local body has reported that once septic tank is filled, the sewage will be collected through private septic tank lorries and will be disposed into Sewage Treatment Plant of Trichy City Corporation for further treatment.
- e) The proposed works such as drainage channel and in filtration system made of cement concrete was under construction and the local body has assured to complete it within 2 weeks time.
- f) It was also reported that the grey water (wastewater) generated from the bathrooms of community health complex is proposed to be treated in filtration chamber of size 11 feet x 6 feet x 3.5 feet and the treated grey water is to be disposed into the agricultural canal located at 95 metres from the community health complex.  
(photocopies attached hereto and marked as ANNEXURE 2)

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*K. Nalini*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

**VERIFICATION**

I, I, K.Nalini, Daughter of Thiru.K.Krishnasamy, Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief.

*K. Nalini*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

4



Annexure -1

அனுப்புநர்

பெறுநர்

திருமதி.ப.நளாயினி  
செயல் அலுவலர்,  
சிறுகமணி தேர்வு நிலை பேரூராட்சி,  
திருச்சிராப்பள்ளி  
Email. sirugamanitp@gmail.com

மாவட்ட சுற்றுச்சூழல் பொறியாளர்  
தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியம், திருச்சி  
இன்டஸ்ட்ரியல் எஸ்டேட்  
துவாக்குடி, திருச்சிராப்பள்ளி

27/11/2023

Devaki AGP

ந.க.எண். 493 /2023. நாள் : 27.11.2023

அய்யா,

பொருள்: பொது சுகாதாரம் - திருச்சிராப்பள்ளி மாவட்டம்- சிறுகமணி தேர்வுநிலை பேரூராட்சி - 14 வது வார்டு எஸ்.புதுக்கோட்டை பொது சுகாதார வளாகம் கழிவு நீர் தேங்கி சுகாதாரமற்று இருப்பது - மாண்புமிகு தேசிய பசுமை தீர்ப்பாய அமர்வு ஆய்வு செய்து அறிக்கை அளிக்க கேட்டல் தொடர்பாக

பார்வை: 1. மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியம் , திருச்சி அவர்களின் கடித எண். DEE/TNPCB/TRY/2023 நாள்.01.11.2023

திருச்சிராப்பள்ளி மாவட்டம் சிறுகமணி தேர்வுநிலை பேரூராட்சிக்குட்பட்ட 14 வது வார்டு எஸ்.புதுக்கோட்டை பொது சுகாதார வளாகத்தினை சுற்றி கழிவு நீர் தேங்கி பொது சுகாதார கேடு அடைவதாக நாளிதழில் செய்தி வெளியானதையடுத்து டெல்லி மாண்புமிகு தேசிய பசுமை தீர்ப்பாய அமர்வால் ஒ.ஏ.எண்.674/2023 தொடரப்பட்டு அதன் தொடர்பான விசாரணையை திருச்சிராப்பள்ளி மாசுக்கட்டுப்பாட்டு வாரிய மாவட்ட சுற்றுச்சூழல் பொறியாளர் அவர்களால் ஆய்வு மேற்கொண்டு அறிக்கை சமர்ப்பிக்க கோரப்பட்டதற்கிணங்க மாவட்ட மாசு கட்டுப்பாட்டு வாரிய பொறியாளர்களால் மேற்படி இடத்தினை 01.11.2023 ம் தேதியன்று ஆய்வு மேற்கொள்ளப்பட்டது.

மேற்கண்ட ஆய்வில் தெரிவிக்கப்பட்டுள்ளபடி பொது சுகாதாரம் வளாகத்தில் உள்ள குளியலறையிலிருந்து வெளியேறும் கழிவு நீரை குழாய் மூலம் அருகில் உள்ள பாசன வாய்க்காலில் விடுவதை சுத்தகரிப்பு செய்து விட அறிவுறுத்தப்பட்டது. அதனடிப்படையில் மேற்படி பொது சுகாதார வளாக குளியலறை கழிவு நீரை சுத்திகரிப்பு செய்வதற்கு சிறுகமணி பேரூராட்சி உதவி பொறியாளரால் ரூ.15.00 இலட்சம் மதிப்பீட்டில் கருத்துரு தயார் செய்யப்பட்டு சுத்திகரிப்பு நிலையத்துடன் கூடிய வடிகால் கட்டுதல் பணி மேற்கொள்ள நடவடிக்கை மேற்கொள்ளப்பட்டுள்ளது என்பதை பணிவுடன் தெரிவித்துக்கொள்கிறேன்.

V. Srinivasan  
செயல் அலுவலர், 27/11/2023  
சிறுகமணி தேர்வுநிலை பேரூராட்சி,  
திருச்சிராப்பள்ளி மாவட்டம்

இணைப்பு : மதிப்பீடு நகல்

27.11.23

**Photographs taken during inspection of Sirugamani Town Panchayat Health Complex on 27.07.2024**



**View of Community Health Complex, Sirugamani Town Panchayat**



**Construction of Drainage channel from Community Health complex in progress**



**Construction of Filtration system in progress**

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 17 of 2024**

Suo Motu registered by Principal Bench as Original Application No. 674 of 2023 (PB) based on the news report published in The New Indian Express, dated 10.10.2023, under the title "**Sewage from health complex at Tamil Nadu Sirugamani Turns potential health hazard**"

**Vs.**

Tamil Nadu Pollution Control Board,  
Rep. by its Member Secretary,  
No. 76, Anna Salai  
Guindy, Chennai – 600 032.

...Respondents

**ADDITIONAL REPORT IS FILED ON  
BEHALF OF FIRST RESPONDENT --  
TAMIL NADU POLLUTION  
CONTROL BOARD**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:10.09.2024**

**Date of hearing on:11.09.2024.**